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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/174/IB/2018  
PETITION NUMBER : CP/628/IB/2017  
NAME OF THE TRANSFEROR : LEELAMMA & 2  
NAME OF THE TRANSFERRE : ROYAL SPLENDOUR DEVELOPERS PVT LTD & 3  
UNDER SECTION : 60

S.No.	Name (in Capital)	Represented by	Signature
	VARUN SRINIVASAN	FOR R3 (NUS&ASSOCIATES)	

**ORDER**

No representation on behalf of the applicant. Counsel representing R3/Financial Creditor present and filed additional documents in support of the counter. The matter is adjourned for hearing submissions by both the sides. Put up on 05.06.2018.

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(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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